

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Petron Engineering Construction Limited Date of Commencement of Liquidation: 05-02-2020; List of Stakeholders as on Date: 11-10-2020; Name of IP: Mr. Vineet K Chaudhary; Process Number: ; Last 5 digitof registration number: 10246

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				109629227				NA
2	Liquidation costs incurred till date				70801164				NA
3	Secured financial creditors	3	2645828914	3	2548454289	0	97374625	0	Annexure 3
4	Unsecured financial creditors	1	695400970	1	374940903	0	320460067	0	Annexure 4
5	Operational creditors (Workmen)	22	1352533	20	913984	0	438549	0	Annexure 5
6	Operational creditors (Employees)	99	29487949	226	32246590	2522161	9406487	0	Annexure 6
7	Operational creditors (Government Dues)	7	593363536	3	56136082	537227454	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	220	1324957628	217	519992450	0	804965180	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	39453930	1	39453930	0	0	0	Annexure 9
Total		353	5329845460	471	3752568619	537227454	1235167071	0	